

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 184 of 1996
O.A. 745 of 1996

Date of Order : 27.10.1998

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. B.P. Singh, Administrative Member.

SMT. APARNA ROYCHOWDHURY & ANOTHER

Vs.

UNION OF INDIA & ORS.
(DEFENCE)

For the applicants : Mr. B.C. Sinha, counsel.

2.

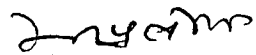
For the respondents : Mrs. B. Ray, counsel.

ORDER

Mr. B.C. Sinha, ld. counsel appearing for the applicants, submits on instructions, that the applicants are not willing to proceed with the original application as their grievances ventilated in the O.A. have since been remedied.

2. Under the circumstances, the O.A. is rejected for being not pressed.

3. The miscellaneous application filed for condonation of delay in filing the O.A. also stands disposed of.



(B.P. Singh)
Administrative Member



(S.N. Mallick)
Vice-Chairman

r.s.